

respective fields. They also take help from various scholars visiting the Museum or locally available experts in studying these objects academically and historically. Further, there is a provision in the purchase procedure that if anything is found wrong in any of the objects within three years of purchase, the same is returnable to the sellers/dealers and the money paid, if any, is recovered from them. An agreement to this effect is invariably made with the sellers/dealers when their art objects are purchased. While resorting to the procedure, a Committee of experts examines the art objects in question for the purpose.

Since no irregularities have so far been noticed in the purchase of artefacts, no additional steps are required to be taken by the Government in this regard.

[Translation]

Sale of Banned Drugs

*518. KUMARI UMA BHARATI :
SHRI BHAKTA CHARAN DAS :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware of the fact that banned medicines are being sold on a large scale in the country and the drug sellers are playing with the health of the countrymen;

(b) if so, whether any action has been taken by the Government against the persons manufacturing and selling of such drugs; and

(c) if so, the details thereof ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) No such report about the sale of banned drugs has been received from the State Drug Control Authorities or any official source.

(b) and (c) Do not arise.

[English]

Sharing of Krishna River Water

*519. SHRI MADHAVRAO SCINDIA :
SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to convene an inter State conference to sort out the issue of sharing surplus waters of river Krishna between Maharashtra, Karnataka and Andhra Pradesh;

(b) if so, the steps taken in that regard; and

(c) the response of the respective State Governments thereto ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) and (c) Do not arise.

Upgradation of CGHS Dispensaries

*520. DR. M.P. JAISWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have formulated any plan for upgradation of the CGHS Dispensaries;

(b) if so, the details of facilities likely to be provided in these dispensaries; and

(c) if not, the steps to be taken by the Government to upgrade these dispensaries during the Ninth Plan ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) to (c) The Ninth Five Year Plan has not yet been finalised. Although upgradation of some CGHS dispensaries has been envisaged in the Ninth Five Year Plan, this would depend on the resources made available and also on the outcome of the fresh SIU study on CGHS dispensaries.

Report of British Medical Journal

5550. SHRI SANAT KUMAR MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether his Ministry has since studied the reports published in 'British Medical Journal';

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the steps taken or proposed to be taken by the Ministry to reduce the incidence of diseases reported in the above Journal in both the manual and non-manual workers, particularly the poorer people who are more vulnerable to diseases ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) and (b) The report titled "Life time socio economic position and mortality prospective observational study" published in British Medical Journal of 22nd February, 1997, has been seen. The key findings of the report are :-

- Health and risk of premature death are determined by socio-economic factors acting throughout life.
- Socioeconomic influence on particular causes of death